Relaxation in foreign ownership cap on private security agencies

505. DR. JANARDHAN WAGHMARE : SHRI N.K. SINGH :

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has decided to remove the foreign ownership cap on private security agencies;
 - (b) if so, the details thereof;
- (c) whether representations have been received by Government, expressing concern over its decision to remove foreign ownership cap on private security agencies;
 - (d) if so, the details thereof and the action contemplated on such presentations;
- (e) whether such a decision have been cleared from the Ministry of Home Affairs keeping in view the national security implications; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (f) The information will be collected and placed on the table of the House.

Expenditure of money by SEBI

 \dagger 506. SHRI NARESH AGRAWAL : Will the Minister of FINANCE be pleased to state:

- (a) whether the Securities and Exchange Board of India (SEBI) has spent Rs. 22 crore out of the Rs. 5100 crore of investors money received from Sahara Indian Company towards its own expenses;
- (b) whether it is a fact that SEBI is deliberately not returning the money of the investors to them; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) No Sir.

[†]Original notice of the question was received in Hindi.